GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2275 ANSWERED ON:21.07.2009 POWER THEFT IN NDMC AREAS Adsul Shri Anandrao Vithoba

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the mechanism adopted by the New Delhi Municipal Council (NDMC) to check and prevent power theft;
- (b) whether any surprise checking undertaken to detect cases of power theft from street poles particularly in Chanakyapuri, Satya Marg and Madhu Limaye Marg;
- (c) if so, the number of power theft cases registered during the last one year and the current year;
- (d) whether the Government has received any complaints regarding connivance of NDMC employees in cases of power theft; and
- (e) if so, the details and action taken against the erring officials alongwith the corrective measures being taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) and (b): The Enforcement Cell of Commercial Department of the New Delhi Municipal Council (NDMC) checks the power theft from meter and acts on complaints received in this regard from various sources. Further, the Electricity Department of the NDMC also conduct regular patrolling in the area to check and prevent the power theft.
- (c): The NDMC has informed that no such case was registered during the last one year and the current year.
- (d): Yes, Madam.
- (e): The NDMC has received four complaints during the last one year and the current year, alleging connivance of it employees in power theft. In three cases, no theft of electricity was noticed during the preliminary investigations. In the fourth case, the theft of electricity was prima facie noticed and disciplinary proceedings were initiated against three officials. Subsequently, minor penalties were imposed on all the three officials.